

THE HIGH COURT OF ORISSA: CUTTACK

OFFICE ORDER

Dated the 29th January, 2021

It is to inform all concerned that, on consideration of the representation of the Interim Committee of the High Court Bar Association and the prevailing pandemic situation, Hon'ble Court pleased to direct that the procedure prescribed under Point No. 1 of the Standing Order No. 1 of 2021 regarding filing of English translated copies of the vernacular documents at the time of filing of cases, is kept in abeyance until further orders.

By order

Wash
29.01.21

REGISTRAR (JUDICIAL)

**Memo No. 1211 (100) Dated.29.01.2021
[X-1/2021]**

Copy forwarded to the;

1. All Officers of the Court
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. Sr. Secretaries / Secretaries / P.As to place before Hon'ble Judges for kind information.
4. All S.R/ A.S.R & O.C / Superintendents / Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Technical Director, NIC/Superintendent, Computer Section to upload in the website of Orissa High Court.
7. Notice Board.

For information and necessary action.

Sahus
29.01.21

SPECIAL OFFICER (SPL. CELL)

Contd....

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Memo No.1212(150) Dated.29.01.2021
[X-1/2021]

Copy forwarded to the;

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
4. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
5. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, School and Mass Education Department, Bhubaneswar
8. Addl. Chief Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar
9. Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
10. Director, Odisha Judicial Academy, Cuttack
11. Member Secretary, Odisha State Legal Services Authority, Cuttack
12. District & Sessions Judges.....(All) of the State
13. Chairman, Interim Committee, Orissa High Court Bar Association, Cuttack

for information and necessary action.


29.01.21
SPECIAL OFFICER (SPL. CELL)